## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

EMG- Crlm No. 22-A/2020 EMG Bail Appl. No. 27-A/2020

Din Mohammad Manhas

... Petitioner(s)

Through: - Mr. Peer Aijaz, Advocate (On video conference from his residence)

V/s

State through Chadoora

....Respondents(s)

Through: - Mr. B. A. Dar, Sr. AAG Ph. No. 9906544708 (on voice call from his home)

**CORAM:** 

Hon'ble Mr Justice Ali Mohammad Magrey, Judge

ORDER

HIGH COURX

Learned counsel appearing for the petitioner has been provided the link and is on VidyoDesktop;. Mr. B. A. Dar, learned Sr. AAG, representing the Union Territory, respondents is on Voice Call from his residence.

Notice, waived by Mr. B. A. Dar, learned Sr. AAG on behalf of respondents. Objections by or before the next date of hearing.

List on 18.05.2020.

Copy of the order be sent to Mr B. A. Dar, learned Sr. AAG, through e-mail.

SD/-(Ali Mohammad Magrey) Judge

Srinagar 11.05.2020 Mohammad Yasin Dar